14.37 hrs.

## MATTERS UNDER RULE 377

(i) REPORTED POLLUTION OF RIVERS AND ATMOSPHERE BY HARMFUL EFFLUENTS AND GASES.

SHRI SURENDRA BIKRAM (SAHAJAHANPUR): Mr. Deputy-Speaker, Sir, with your permission, I want to raise the following matter under rule 377:

The problem of pollution of rivers and atmosphere by big industries discharging piosonous and harmful effluent and gases has been taking serious si'uations. Although individual State Governments are looking into it but their speed is very very slow and there is great need on the part of the Central Government to insist on State Governments to take strict steps in this direction so that the lives of the employees working in these industries and people living around such areas may be saved. By moving very slow, the Government is playing with the lives of a large number of people which is most unfair. I would like to quote here that a factory named Synthetics and Chemicals Limited in Bareilly (U. P.) has been discharging its most poisonous effluent in the neighbouring river Dojora for the last fifteen years due to which the water of this river has bevome poisonous and fishes in this river do not survive. Even animals who drink the water of this river has become poisonous water of this river meets Ramganga at Bareilly where people drink this poisonous water and develop serious diseases. The poisonous vapours and gases released by this Company have been very badly affecting the health of the employees, colony residents and the people living in the neighbouring areas as these dangerous vapours enter inside their bodies through breathing and slowly damage various vital organs of the body. The Government must set up a high level team of doctors and send to this Factory to assess the whole situation and recommend immediate steps to be taken.

(ii) NEED FOR AERIAL SPRAY OF PESTICIDES ON STANDING GROUND-NUT CROPS IN SAURASHTRA.

श्री धर्म सिंह भाई पटेल (पोरबन्दर) : उपाध्यक्ष महोदय, लोक सभा के नियम 377 के अधीन अविलम्बनीय लोक महत्व के निम्न विषय के बारे में मैं संक्षिप्त वक्तव्य देना चाहता हूं ।

गुजरात के सौराष्ट्र प्रदेश में मूंगफली की खड़ी फसल में कीटाणुओं और रोगों को नष्ट करने के लिए बड़े पैमाने पर दवाइयों का हवाई छिड़काव करने की व्यवस्था ।

सारे भारत में मूंगफली की जो करीब 55 से 65 लाख टन की पैदावार प्रतिवर्ष होती है इस में से करीब एक तिहाई गुजरात में और गुजरात में भी ज्यादा तर सौराष्ट्र प्रदेश में 18 से 20 लाख टन मूंगफली की पैदावार होती है ।

मूंगफली की खड़ी फसल में हर साल जुलाई के अन्त में या अगस्त के शुरू में मोलो मशी चूसिया जैसे कीटाणुओं और रातड़ टीका जैसे रोगों का बहुत उपद्रव होता है जिस के कारण मूंगफली की पैदावार में किसानों को बहुत नुकसान होता है ।

अब भी हमारे गुजरात के सौराष्ट्र प्रदेश के जूनागढ़, राजकोट, जामनगर, अमरेली, भावनगर, सुरेन्द्रनगर, कच्छ वगैरह जिलो में मूंगफली की खड़ी फसल में कई जगहों पर मोलो मशी चूसिया वगैरह कीटाणुओं और रातड़ टीका जैसे रोग पैदा हो गए है । इन कीटाणुओं और रोगों को नष्ट करने के लिए दवाइयों का बड़े पैमाने पर हवाई छिड़काव कराने के लिए गुजरात सरकार के साथ मिल कर कृषि मंत्रालय शीघ्र